

**R.O.C.No.20/2013-Con.B1/
Spl.Cell/B2**

**SENIOR CIVIL JUDGES
POSTINGS**

NOTIFICATION No. 143 / 2013

Tmt. K.S.Jayamangalam, Civil Judge, formerly Principal District Munsif, Alandur, now under compulsory wait, is promoted to the cadre of Senior Civil Judge and on promotion, she is posted on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tirunelveli, Tirunelveli, in the existing vacancy, as ordered in G.O.(D) No.405, Municipal Administration and Water Supply (MC.5) Department, dated 23.07.2013.

HIGH COURT, MADRAS
DATED : 26.07.2013.

Sd/-J.V.RAJ
REGISTRAR GENERAL(i/c)

NOTIFICATION No. 144 / 2013

I

The Government, in G.O.Ms.No.431, Home (Courts.II) Department, dated 01.08.2011, have issued orders sanctioning the constitution of one Special Court to conduct exclusive trial of Land Grabbing cases at Virudhunagar in Virudhunagar District in the cadre of Civil Judge alongwith other Special Courts to conduct exclusive trial of land grabbing cases in the cadre of Civil Judge in various Districts.

Thiru A.Balakrishnan, Principal District Munsif, Ambasamudram is transferred and posted as Special Judicial Magistrate, Special Court for exclusive trial of Land Grabbing Cases at Virudhunagar in Virudhunagar District in the said newly sanctioned Court.

II

The Civil Judges mentioned in Column (1) below are transferred and posted to the posts noted against their names in Column (2) below:

<i>S. No.</i>	<i>Name and Designation (1)</i> <i>Thiru/ Tmt./Selvi.</i>	<i>Transferred and posted as (2)</i>
1	T.Ganesh, Additional District Munsif, Ambasamudram.	Principal District Munsif, Ambasamudram vice Thiru A.Balakrishnan.
2	P.Murugan, Judicial Magistrate, Thiruthuraiipoondi	District Munsif-cum-Judicial Magistrate, Needamangalam in the existing vacancy.
3	KSS.Siva, District Munsif-cum-Judicial Magistrate, Thirukalikundram.	Judicial Magistrate, Thiruthuraiipoondi vice Thiru P.Murugan.
4	A.Tamilselvan, Additional District Munsif, Villupuram.	Principal District Munsif, Villupuram in the existing vacancy.

....2

S. No.	Name and Designation (1) <i>Thiru / Tmt./Selvi.</i>	Transferred and posted as (2)
5	M.Murugan, Additional District Munsif, Vaniyambadi.	Principal District Munsif, Tindivanam in the existing vacancy.
6	M.Dhanalakshmi, II Additional District Munsif, Tirukoilur.	Principal District Munsif, Tirukoilur in the existing vacancy.
7	M.Samundeeswari Prabha, Additional District Munsif, Cuddalore.	Principal District Munsif, Cuddalore in the existing vacancy.

HIGH COURT, MADRAS
DATED : 26.07.2013.

Sd/-J.V.RAJ
REGISTRAR GENERAL(i/c)